

a scheduled tribe status for Ladakhis has already been completed on 30th September 1986, and a similar census in the other parts of Jammu and Kashmir State is likely to be conducted some time early next year, i.e. 1987. Since the case relating to Ladakh region is specific and separate from the rest of the State, as the original demand for grant of a scheduled tribe status for them had come from Ladakh long back, the issue needed to be isolated, from the issues relating to the other two regions of the State. I, therefore, urge upon Government of India to compile a separate report in respect of the mini-census conducted for the Ladakh region, and early steps initiated for the declaration of the people of Ladakh region as a scheduled tribe, to fulfil their long standing demands.

(iii) **Preventive steps needed to save Lakshadweep from the menace of sea erosion**

SHRI P. M. SAYEED (Lakshadweep) : I wish to draw the attention of government to the devastating effect that sea erosion is steadily having on Lakshadweep.

There is a dire need to draw up both short term and long term comprehensive plans to put a stop to this menace. I suggest that priority be assigned to attend immediately on the dimension of this problem. To begin with the inhabited islands which are ten in number be taken up. The smallest island namely Bitra having a population of 200 inhabitants spread over an area of 27 acres be pulled out of the grave situation.

There should not be a long gap between now and the action plans and their implementation to reclaim what has already been lost.

I appeal to the government to mobilise all the available resources to save Lakshadweep from ruinous damage.

[*Translation*]

(iv) **Demand for TV Relay Centres at Damoh and Panna districts of Madhya Pradesh**

SHRI DAL CHANDER JAIN (Damoh) : Mr. Deputy Speaker, Sir, under rule 377 I would like to submit as under :

In Bundel Khand region of Madhya Pradesh Damoh and Panna are backward districts. In Damoh a Doordarshan Prasaran Bhavan has been constructed with public cooperation and a disc has also been brought there. The average population of Harijans and Adiwasis is 40 per cent in that area. I would, therefore, like to draw the attention especially of the Hon. Minister of Information and Broadcasting that this Doordarshan Relay Centre should be started in 1986 itself. Similarly Panna is also a backward district and the population of the Harijans and Adiwasis is 40 per cent of its total population. Therefore a Doordarshan Relay Centre should also be opened there in 1986 itself.

[*English*]

(v) **Need to take immediate steps for the development of Paradeep Port**

SHRI BRAJAMOHAN MOHANTY (Puri) : Paradip Port is a major port in the country. Economic progress of Orissa is interlinked with the development of the port. But to achieve the high export possibility of the port, the following problems need immediate attention of the Government of India :

(i) Need to take speedy decision on the revised proposal of M/s Hyundai Corporation of South Korea envisaging deepening of Paradeep Port to accommodate vessels of 1,70,000 WT, and to provide railway aiding and mining facilities to enable augmentation of the exports of iron ore from the Port to the extent of 6 million tonnes annually.

(ii) Removal of wrecks of two sunken dredgers, namely, Dredger Konark and MOT No. III at Port with the

help of the navy as the two sunken dredgers are a potential danger to the safe navigation in the channel of the Port.

(iii) Need for early implementation of the recommendations of the Beach Erosion Board to stop the sea erosion at Paradeep.

(vi) Need for organising voluntary consumer efforts to protect them from unhealthy trade practices

SHRI SATYENDRA NARAYAN SINHA (Aurangabad) : The recent investigations into the so-called sale of consumer goods have revealed how consumers are being misled. In one such sale where consumers were told that rock bottom prices were being offered, MRTP found that mostly rejects from the mills were being sold as genuine material. In another case, the MRTP found that sarees claimed as belonging to a well-known brand were not so. These instances may only be the tip of the iceberg. In most of these cases the consumer gets wiser only after the event. To protect the consumer voluntary efforts could be organised as in some foreign countries where traders organisations have to certify the genuineness of the sale and penalty for misleading consumers is heavy. The Government should consider legislating on these lines to protect the consumer.

(vii) Need to release grants by University Grants Commission to Vidyasagar University, Midnapore in West Bengal

DR. SUDHIR ROY (Burdwan) : Vidyasagar University, Midnapore, West Bengal has been functioning for nearly five years. Post-Graduate teaching has started in this University and nearly 35 colleges are affiliated to it. The University lays emphasis on teaching non-traditional subjects like marine biology, oceanography, cooperative movement, Panchayati Raj, etc. Though the Government of West Bengal released grants of more than Rs. two crores for the University, the U. G. C. so far has not released any grant. The original understanding was that if the State government spends more

than Rs. two crores, the U. G. C. would grant Rs. six crores. Already faculty members have been appointed. But the U. G. C. under one pretext or another is not releasing funds.

I demand that the UGC should release the amount for the said University without any further delay.

(viii) Need to help the State of Tamil Nadu to augment the generation of thermal power

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Electricity power is always a constraint so far as Tamil Nadu is concerned. The Tamil Nadu Government have already exploited almost all sources for power generation. Now Tamil Nadu is depending upon Thermal and Atomic Energy. It is very necessary to have Russian aid for a Thermal Power plant with three units of 210 MW each at Cuddalore in South Arcot District. It is also understood that there was already a discussion between the Prime Minister of India and the President Mr. Gorbachev of USSR in this regard permission also has to be granted to the Southern Energy Development Corporation Limited in Madras to import streaming coal from Australia to implement and operate Third stage expansion of the Tuticorin Thermal Power Plant consisting of two units of 210 MW each in a joint venture with the Tamil Nadu Electricity Board. Industrial growth in Tamil Nadu is very much affected due to lack of power generation and there is more unemployment and under employment. The Government of India has to come forward immediately to the help of Tamil Nadu.

12.50 hrs.

DELHI FIRE PREVENTION AND FIRE SAFETY BILL—Contd.

[English]

MR. DEPUTY SPEAKER : We now take up Item No. 10. Further consideration of the following motion moved by Shri Chintamani Panigrahi on the 11th November, 1986, namely :